

Central Administrative Tribunal
Principal Bench, New Delhi.

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CP-280/2005 in
OA-2078/2002

New Delhi this the 12th day of August, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Smt. Meenakshi,
H.No. 65/4168,
Raigarpura, Karol Bagh,
New Delhi-5.

..... Petitioner

(Present : None even on second call)

Versus

Government of NCT of Delhi
Through Sh. Vijay Kumar,
Director of Education,
Old Secretariat,
Deihi.

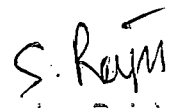
..... Respondents

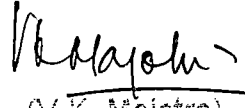
(through Sh. Vijay Pandita, Advocate)

Order(oral)

Shri Shanker Raju, Member(J)

C.P. is dismissed in default and for non-prosecution. Notices are
discharged.


(Shanker Raju)
Member(J)


(V.K. Majotra)
Vice-Chairman(A)

/vv/